

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH  
AT HYDERABAD.

..  
O.A.No.97/1996.  
- - - - -

Date of decision: 6-5-1998.  
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Between:

1. S.Srinivasa Murthy.  
2. M.Subba Reddy.  
3. S.Rohomthullah.  
4. Somalaraju Subbarama  
Raju.  
5. G.Obaiah.  
6. K.Venkata Ramana.  
7. B.Nagabhushanam.  
8. R.Babaiah.  
9. N.Sanjeeva Reddy.  
10. P.Veera Nagaiah.  
11. A.Raja Gopal Reddy.  
12. A.Guravaiah.  
13. S.Habibur Rahaman.  
14. K.Subboji Rao  
15. S.Mahaboob Basha.  
16. B.Venkatramaiyah.

17. S.Shilar Saheb,  
18. O.Hanumanthanaidu.  
19. K.Narasimha Murthy  
20. Chitagingala Venkata  
Subbaiah.  
21. Kulluri Jaya Rami  
Reddy.  
22. D.Ramanjaneya Reddy.  
23. D.Viswanadham.  
24. V.Murali Mohan Reddy.  
25. C.Ramalakshmaiah.  
26. V.Venkata Rama-  
naiah.  
27. S.Chandramuni.  
28. K.Chennappa.  
30. V.Pedda Reddenna.  
31. E.Bharyam.  
32. P.Narasaiyah.  
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33. A.Ramachandra  
Reddy.  
34. D.Kesava Reddy.  
35. P.Venkata Ramana  
36. B.Venkata Ramana  
37. N.Subba Rayudu.  
38. M.Damodar Babu  
39. P.Sreenivasulu.  
40. Madathana Pali  
Obulesu.  
41. A.Venkata Ramana  
Reddy.  
42. Kondala Udaya  
Bhaskara Reddy.  
43. K.Subbaramaraju.  
44. N.Sankar Reddy.  
45. C.Venkata  
Subbaiah.  
46. B.Chinnaiah.  
47. V.Sivareddy.  
48. S.Phyrose Basha.

Applicants.

And.

1. The Telecom District Engineer, Cuddapah.
2. The Chief General Manager, Telecommunication, Andhra Pradesh Circle, Doorsanchar Bhavan, Nampally, Hyderabad.
3. The Secretary, The Department of Telecommunication, New Delhi.

RESPONDENTS.

Counsel for the applicants: Sri K.Venkateswara Rao.

Counsel for the respondents: Sri K.Bhaskara Rao.

CORAM:

Hon'ble Sri R.Rangarajan, Member (A)

Hon'ble Sri B.S.Jai Parmeshwar, Member (J)

JUDGMENT.

(per Hon'ble Sri R.Rangarajan, Member (A))

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Heard Sri K.Venkateswara Rao for the applicants and  
Sri K.Bhaskara Rao for the respondents.

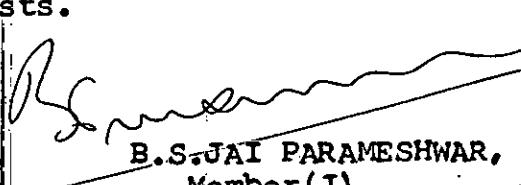
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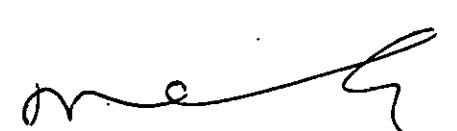
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This O.A., is filed for a declaration that the applicants are entitled for promotion to the restructured cadre of phone Mechanics strictly in conformity with the select panel list of officials who are eligible for promotion as on 27-12-1995 with all consequential benefits. ~~by backwarding~~  
~~the action ex 102~~

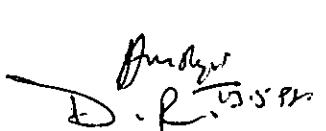
When the O.A. was taken up for hearing, the learned counsel for the applicant submitted that the reliefs claimed in this O.A., have already been granted by the intervention of this Tribunal in other O.As.,

In view of the above, the O.A., has become infructuous and it is accordingly dismissed as infructuous. No costs.

  
 B.S.JAI PARAMESHWAR,  
 Member (J)

  
 R.RANGARAJAN,  
 Member (A)

Date: 5-6-1998.  
 - - - - -

  
 Dictated in open Court.

sss.

OA. 97/96

Copy to:-

1. The Telecom District Engineer, Cuddapah.
2. The Chief General Manager, Telecommunication, A.P.Circle, Doorsanchar Bhavan, Nampally, Hyderabad.
3. The Secretary, Department of Telecommunication, New Delhi.
4. One copy to Mr. K.Venkateswara Rao, Advocate, CAT., Hyd.
5. One copy to Mr. K.Bhaskara Rao, Addl.CGSC., CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

srr

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26/5/98

II COURT

TYPED BY  
COMPARED BY

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR :  
M (J)

DATED : 6/5/98

ORDER/JUDGMENT

~~M.A/R.A/C.P.NO.~~

in  
D.A.NO. 97/98

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

केंद्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
HYDERABAD BENCH

19 MAY 1998

Despatch No. 1  
RECORDED

विभाग/DEPARTMENT